18

श्रो॰ श्रोर सिंह : कुछ मशीनें तो हमारी पुरानी हैं लेकिन जी पुरानी हैं वह खगब हो

जाती हैं तो उनको रिप्लेस भी करते हैं।

Teaching of Hindi and Regional Languages in Czechoslovakia and of Czech Language in India

•336. SHRI VEKARIA: SHRI D. P. JADEJA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether arrangements have been made by the Czech Government for teaching Hindi and other regional languages of India in Czechoslovakia; and
- (b) if so, whether similar arrangements are being made by the Government of India for teaching Czech Language in India?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The position is being ascertained and the facts will be placed before the House in due course.

(b) A proposal to make arrangements for teaching of Czech and Slovak languages in India is under consideration.

SHRI R. V. SWAMINATHAN: A forcign country like Czechoslovakia has taken steps to teach Hindi. Is it not strange that in India there are some States which are averse to Hindi and which have taken no steps towards teaching of Hindi?

MR. SPEAKER: Here it is a question about Czechoslovakia.

SHRI R. V. SWAMINATHAN: I am asking him, is it not strange..

MR. SPEAKER: This is different,

SHRI C. T. DHANDAPANI: The question was asked whether arrangements have been made by the Czech Government for teaching Hindi and other regional languages of India in Czechoslovakia. The reply of the Minister is that the position is being ascertained only. I want to know a categorical answer from the Minister whether this arrengement has been made or not.

MR. SPEAKER: He has categorically replied.

SHRI D. P. YADAV: It is under consideration. The UGC has recommended that in some of our universities we could start teaching ezech language. That is under consideration.

SHRI G. VISWANATHAN: I want to know whether some of our regional languages are taught in Czechoslovakia or not.

SHRI D. P. YADAV: At present Hindi is not taught in Czechoslovakia.

Terms and Conditions for Mini Buses Operating in Delhi

- *337. SHRI AMAR NATH CHAWLA: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:
- (a) the terms and conditions regulating the grant of permits for operation of Mini Buses in Delhi as also the sitting and standing capacity prescribed and the period thereon?
- (b) whether he is aware of heavy overcrowding in the evening and morning rush hours especially; and
- (c) if so, the action which is proposed to be taken against the violation of the carrying capacity and overloading?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AND THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) A statement giving the information required is laid on the Table of the Sabha. [Placed in Library. See No.LT-1689/72]

(b) Instances of overloading in mini buses have come to the notice of the Delhi Administration.

The owners/drivers of the mini buses

found overloaded are prosecuted under the Motor Vehicles Act, 1939. Departmental action is also taken under the law against such erring operators.

भी अमर नाच चावला : मैं मंत्री महोदय से जानना चाहुंगा कि जो स्टेटमेंट उन्होंने सभा पटल पर रखा है उसमें कहा गया है कि जहां सीटिंग कैपैसिटी 25 ज्यादा से ज्यादा है और खड़े होने की इजाजत नहीं है, वहां दिल्ली ऐडिमिनिस्टेशन की नोटिस में यह बात आई कि इन टर्म्स का बायलेशन होता है. तो मैं जानना चाहता हं कि अगर वायलेशन होता है तो यह किस एक्सटेंट तक होता है ? ज्यादा से ज्यादा कितने पैसेंजर्स एक बस में पकड़े गए और उन के खिलाफ क्या कार्यवाही की गई?

श्री ओम मेहता: जो सवाल उन्होंने पूछा उसके डीटेल्स तो हमारे पास नहीं हैं, लेकिन

departmental action in taken against the erring operators. 270 challans were issued during the period 1-4-71 to 31-3-72. Departmental action under Section 60 of the Motor Vehicles Act was taken against 8 permit holders.

श्री असर नाथ चावला : मैं यह जानना चाहता हं कि जो ऐक्शन लिया गया इसमें क्या कैंसिलेशन भी शामिल है और शामिल है तो कितनी कैंसिलेशन हुई ? चूंकि 3 अप्रैल के प्रकृत सं ० 222 में कहा गया था कि कै सिलेशन के आर्डर दिये गये हैं, मैं जानना चाहता हूं कि कितने परमिट कैन्सिल हुए ?

श्री ओम मेहता: परमानेन्टली कैन्सिल नहीं हए। इन परिमटों को दो-से-चार हफ्ते के लिये सस्पेण्ड किया गया था।

SHRI M. RAM GOPAL REDDY: The hon. Minister has said that the operators have been fined or punished for over crowding. I would like to know the punishment that is to be given to the management or others if they are not going to provide enough buses.

SHRI OM MEHTA: The main question is regarding mini-buses. But as the hon. Member has said, we are providing new buses, and very soon 300 more buses will be there on the road.

Oral Answers

SHRI JYOTIRMOY BOSU: For Lok Sabha Members also?

SHRI OM MEHTA: If they want to travel by bus.

श्री शक्षि मुषण : अध्यक्ष महोदय, मिनिबस दिल्ली में बहुत ज्यादा पौपूलर हैं। मैं मंत्री महोदय से जानना चाहता हं कि ये जो मिनिबस के परमिटस हैं ये ज्यादातर प्राइवेट लोगों को दिये गये हैं, क्या सरकार स्वयं भी जनता की स्विधा के लिये अधिक से अधिक मिनिबस चलाने के लिये तैयार हैं?

श्री ओम मेहता: जी हां। पहले जो परमिटस दिये गये हैं. उनमें से 38 कोआपरेटिव सोसायटीज को दिये गये थे 18 प्रायवेट लिमिटेड कम्पनियों को दिये गये थे और 9 एक्स-सर्विस मेन को दिये गये थे। यह फैसला किया गया था कि दिल्ली में 100 परमिटस मिनिबसों को दिये जायंगे और 35 बसों के लिये एप्लीकेशनज भी मांगा गई थी। लेकिन अब डी० टी० सी० ने फैसला किया है कि वे खद भी चलायेंगे और मिनिबसों के बार्डर भी उन्होंने प्लेस कर दिये हैं जो बहत जल्द आ रही हैं।

श्री मान सिंह भौरा : क्या सरकार को पता है कि आप ने जितने परमिट सस्पेण्ड किये और जितने दिनों के लिये किये, उस दौरान भी उनकी बसें चलती रहीं ?

MR. SPEAKER: The hon. Member is giving information. It cannot be a supplementary question.

SHRI OM MEHTA: The Delhi Administration is primarily concerned with this.

भी पन्नालाल बारूपाल : मैं जानना चाहता हं कि मिनिबसों के जितने परमिट दिये गये, उनमें से कितने अनुस्चित जातियों और अन्-सचित आदिम जातियों के लिये विये गये ?

अञ्चल महोबच : यह सवाल इसमें से नहीं उठता ।

श्री पत्नालाल बारूपाल: अध्यक्ष महोदय, ये परिमट बड़े बड़े लोगों को दिये गये हैं, हरि-जनों को ये लोग टरकाते फिरते हैं, उनकी परिमट नहीं देते हैं।

श्री अटल बिहारी बाजपेयी : अध्यक्ष महोदय, यह सवाल बड़ा महत्वपूर्ण है। अगर आप आज्ञा दें तो मैं भी एक छोटा-सा मवाल पूछू।

अध्यक्ष महोदय: सैप्रेट क्वेश्चन दीजिये, यह इसमें कैसे उठता है।

श्री अटल बिहारो बाजपेयी: मैं जानना चाहना हूं कि ये जो परिमट दिये गये है, क्या इनमे से कोआपरेटिव सोसायटीज को और एक्स-सोल्जर्स मोसायटीज को भी दिये गये हैं?

श्री ओम मेहता: मैंने कहा है कि 38 कोआपरेटिव सोसायटीज को दिये गये हैं।

श्री पन्नालाल बारूपाल: ये कोआपरेटिव सोसाटियां बड़े बड़े लोगों की है, गरीबों की नहीं है।

श्री ओम मेहता: यह डिटेल तो इस वक्त नहीं है कि ये किम की सोसायटिया है।

अध्यक्ष महोदय: किसी वक्त बारूपाल जी की तसल्ली करवाइये।

THRI JYOTIRMOY BOSU: The Lok Sabha Members too want mini-buses.

SHRI OM MEHTA: LET them form a co-operative society, so that we can recommend to the State Transport Authority the grant of permits to the society.

SHRI JYOTIRMOY BOSU: In view of the fact that the maxi-buses provided for the MPs go almost empty most of the time... SARI OM MEHTA: No..

SHRI JYOTIRMOY BOSU: I am talking at least of the buses going to North Avenue. May I know whether any request was received by Government for providing mini-buses for Lok Sabha Members, and if so, the action taken thereon?

SHRI OM MEHTA: No, not to my knowledge.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): The hon. Member does not know that the bus is only mini.

Setting Up of Production units as part of Academic Training

*338. SHRI B. K. DASCHOWDHURY: SHRI BISHWANATH JHUN-JHUNWALA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether the University Grants Commission has decided to establish production units as part of the academic training in order to provide the students with practical experience and part time work; and
- (b) if so, the number of production units to be set up, State-wise?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). The University Grants Commission has under consideration the question of introducing 'Production or Work experience' as part of education. A Committee has been appointed to formulate guidelines for assistance to universities/colleges in this regard. The details will be worked out after receipt of the Committee's report.

SHRI B. K. DASCHOWDHURY: Has the UGC finally decided and selected a pilot project to start this year to have a sort of training-cum-production unit so that students may also earn while they learn?

PROF. S. NURUL HASAN: The Reso-